

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 11th day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 193/2023 For Exemption IA No. 624/2023 For Stay IA No. 628/2023	Mr. CS Aditya Praveen, Suspended Director of Sri Lakshmi Saraswathi Spintex Ltd. Vs IDBI Bank Ltd.	Mr. K Jagannathan	
2	Comp App (AT) (CH) (Ins) no. 194/2023 For Exemption IA No. 630/2023 For Stay IA No. 629/2023	Dr. Palani G Periasamy Vs CA. M. Suresh Kumar Liquidator, Dharani Sugars and Chemicals Limited & Anr.	Mr. J Manivannan	
3	Comp App (AT) (CH) No. 52/2023 IA No.595/2023	M/s. Quadrangle Trading Services Private Limited Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr	Mr. R Subramanian	
4	Comp App (AT) (CH) No. 53/2023 For Stay IA No. 596/2023	M/s. Quadrangle Trading Services Private Limited Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr	Mr. R Subramanian	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 25/2023 For Condone Delay IA No. 88/2023	Aveena Gudapati Vs Bio Green Papers Ltd	Mr. S Chidambaram	Mr. J Basava Raja

6	Comp App (AT) (CH) (Ins) No. 23/2023 For Condone Delay IA No. 78/2023	Srikanth Dwaraknath Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran- R4
7	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Directions IA No.432, 435 & 847/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Private Limited	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan
8	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No.466/2022	K Chandrashekar & Anr Vs Ashwani Kumar Gupta & Anr	Mr.TK Bhaskar	Mr. Avdhesh Bairwa for R1(RP) & R2/ Liquidator.
9	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginnings & Pressings Vs The Sri Venkatesa Mills Pvt. Ltd	Mr. Rishabh Gupta	
10	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power And Telecommunication Ltd. Vs Nitin Vishwanath Panchal Erstwhile RP & Anr.	Mr. CV Shailandhran	Mr. TK Bhaskar- R1 M/s Ravi Rajagopalan & Associates- R2
11	Comp App (AT) (CH) (Ins) No. 133/2023 For Urgent Hearing IA No. 444/2023 For Stay IA No. 443/2023	Nucleus Rayment Villa and Apartment Owners Association & Anr. Vs Dileep KP & 2 Ors. WITH	M/s Ramalingam & Associates	Ms. Jayanthi K Shah- R1 Mr. CS N R Krishnan Unni- R2 Mr. PV Vinod- R3
12	Comp App (AT) (CH) (Ins) No. 140/2023 For Urgent Hearing IA No. 468/2023 For Stay IA No. 467/2023	Nucleus Rayment Villa and Apartment Owners Association & Anr. Vs Dileep KP & 2 Ors.	M/s Ramalingam & Associates	Ms. Mr. CS N R Krishnan Unni- R2 Mr. PV Vinod- R3

13	Comp App (AT) (CH) (Ins) No. 66/2023 For Exemption IA No. 243/2023 For Urgent Listing IA No. 244/2023	Rocksand Minerals Private Limited Vs J. Karthiga, Resolution Professional & 3 Ors WITH	Mr. Anirudh Krishnan	Mr. VV Sivakumar- R1
14	Comp App (AT) (CH) (Ins) No. 67/2023 Leave to file IA No. 251/2023 For Stay IA No. 247/2023 To Dispense with IA No. 246/2023 For Urgent Listing IA No. 245/2023	Rocksand Minerals Private Limited Vs J. Karthiga, Resolution Professional	Mr. K Mohit Kumar	Mr. VV Sivakumar
15	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606/2023 IA No. 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	
16	Comp App (AT) (CH) (Ins) No. 190/2023 For Stay IA No. 610/2023 For Exemption IA No. 611/2023 To implead IA No. 633/2023	Earthin Projects Ltd. Vs Indu Projects Limited & Anr	Mr. Kumar Anurag Singh	
17	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao R2 Party in Person
18	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022	Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Mr. Anant Merathia	Mr. Mayan H Jain

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Condone Delay IA No.117/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Vs BMW India Pvt Ltd & Anr. WITH	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
20	Comp App (AT) (CH) (Ins) No. 301/2021 For Stay IA No. 638/2021 To Implead IA No. 84/2022	Ashique Ponnamparambath & Anr. Vs BMW India Financial Services Pvt. Ltd. WITH	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
21	Comp App (AT) (CH) (Ins) No. 4/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023 For Directions IA No. 105/2023	Ashique Ponnamparambath Vs Reuben Joseph WITH	Mr. S Eshwar	Mr. Sharath Chandran
22	Comp App (AT) (CH) (Ins) No. 22/2023 For Stay IA No. 65/2023 For Stay IA No. 199, 257, 363 & 590/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. S Eshwar	Mr. Sharath Chandran
23	Comp App (AT) (CH) (Ins) No. 68/2023 For Condone Delay IA No. 248/2023 Leave to file IA No. 250/2023 To Dispense with IA No. 249/2023	Mr. Kamal Babbar Vs Mr. KN Rajkumar & 10 Ors	Ms. Rubindha	Mr. Sandeep Kumar Ambalavanan
24	TA No. 154/2021 (Comp App (AT) (Ins) No. 557/2019)	Mr. M Mohamed Fahrudeen Vs Mr. Vasudevan & 2 Ors	Mr. S. Gopinathan	Mr. K. Moorthy
25	Comp App (AT) (CH) (Ins) No. 321/2022 Leave to file IA No. 678/2022 To Dispense with IA No. 679/2022 For Stay IA No. 680/2022	Mr. Pradeep Ranganathan Vs Mudappalur Varieth Gangadharan & 2 Ors WITH	Mr. Adithya Reddy	Mr. AG Sathyanarayana- R1 Mr. Rohan Rajasekaran-R2

26	Comp App (AT) (CH) (Ins) No. 348/2022 For Condone Delay IA No. 782/2022 For Exemption IA No. 779/2022 Leave to file IA No. 780/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member Monitoring Committee & Former RP M/s. Neptune Inflatables Ltd. & Anr.	Mr. Abhishek Raman	Mr. AG Sathyanarayana- R1 Mr. Rohan Rajasekaran- R2
27	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sales Tax Officer & Anr. Vs P Sriram Liquidator Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr. S Sathyanarayanan
28	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Mr. Babu George Vs. The Kerala State Cooperative Bank Ltd & 3 Ors.	Mr. KS Jeyaganeshan	Mr. Harikumar G Nair
29	TA (AT) No. 199/ 2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Lzafeer Ahmad BF	M/s RKP & Associates
30	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Vs Hindustan Copper Ltd	Mr. K Ravindranath	Mr. Antony R. Julian
31	TA (AT) No. 121/2021 (Comp App (AT) (Ins) 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
32	Comp App (AT) (CH) (Ins) No.268/2022 For Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs. Manish Fashionworld Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA R1 Mr. GMK Raju- RP / R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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